

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7454/2022
[Arising out of impugned final judgment and order dated 24-11-2021
in WP(C) No. 5547/2021 passed by the High Court of Orissa at
Cuttack]

M/S P. M. CONTRACTORS PVT. LTD.

Petitioner(s)

VERSUS

THE STATE OF ODISHA & ORS.

Respondent(s)

(IA No. 135470/2022 - STAY APPLICATION)

WITH

SLP(C) No. 17627-17646/2022 (XI-A)

(IA No.128387/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.128388/2022-PERMISSION TO FILE LENGTHY LIST OF
DATES

IA No. 128387/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 128388/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 7458/2022 (XI-A)

(IA No. 131884/2022 - INTERVENTION APPLICATION

IA No. 198137/2022 - INTERVENTION APPLICATION

IA No. 161801/2022 - INTERVENTION APPLICATION)

Diary No(s). 40100/2022 (XI-A)

(IA No. 201997/2022 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 604/2023 (XI-A)

SLP(C) No. 15502-15503/2022 (XI-A)

(IA No. 123789/2022 - APPLICATION FOR PERMISSION)

Diary No(s). 29608/2022 (XI-A)

(IA No. 177715/2022 - CONDONATION OF DELAY IN FILING

IA No. 177714/2022 - CONDONATION OF DELAY IN REFILEING/CURING THE
DEFECTS)

Diary No(s). 30840/2022 (XI-A)

(IA No. 177711/2022 - CONDONATION OF DELAY IN FILING

IA No. 177710/2022 - CONDONATION OF DELAY IN REFILEING/CURING THE
DEFECTS)

Diary No(s). 32429/2022 (XI-A)

(IA No. 172316/2022 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 22576/2022 (XI-A)

SLP(C) No. 23762/2022 (XI-A)
(FOR ADMISSION and I.R.)

Diary No(s). 40104/2022 (XI-A)
(IA No. 201099/2022 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 903/2023 (XI-A)
(FOR ADMISSION and I.R.)

Date : 19-05-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. M. P. Devanath, AOR
Mr. R.P. Kar, Sr. Adv.
Mrs. Kananbala Roy Chowdhury, Adv.
Mr. Abhishek Anand, Adv.
Mr. Rahul Kumar, Adv.
Mr. Asit Das, Adv.
Mr. Gaurav Roy Chowdhury, Adv.

Mr. Anirudh Sanganeria, AOR
Mr. Siddharth Sinha, Adv.

Mr. Shekhar Naphade, Sr. Adv.
Mr. Abhinay, AOR
Mr. Pooran Chand Roy, Adv.
Ms. Deeksha Prakash, Adv.
Ms. Salonee Paranjape, Adv.

Mr. Shubhranshu Padhi, AOR
Mr. Probadha C Nayak, Adv.
Mr. D.girish Kumar, Adv.
Mr. Jay Nirupam, Adv.
Mr. Pranav Giri, Adv.
Mr. Ekansh Sisodia, Adv.

For Respondent(s) : Mr. Suwendu Suvasis Dash, AOR

Ms. Samapika Biswal, AOR
Ms. Soumya Sannidhanam, Adv.

Mr. Prasenjeet Mohapatra, AOR
Mr. Subhasish Mohanty, AOR

Mr. N Venkatraman Asg, Sr. Adv.
Mr. Ramendra Mohan Patnaik, AOR

Mr. Jogy Scaria, AOR

**Mr. Arunav Pattnaik, Adv.
Ms. Bhabna Das, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

List on 01.09.2025.

**(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS**

**(DIVYA BABBAR)
COURT MASTER (NSH)**